

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/620/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the th 19 January, 2023.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FCK. 5/12/PJ/10/2023 Dtd. 11.01.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Restricted holiday on 17.01.2023**, has been granted. The Counsellor, Family Court-II, Kamrup(M), Guwahati would remain in-charge of the Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/621/A, dated , 19-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)